(b) Out of the amount sanctioned as grant, a sum of Rs. 3,10,106 was utilised by the State during 1962-63.

4057

रेलवे पार्मल

१३२८. श्री लखमू भवानी: क्या रेलवे मंत्री यह बताने की कृप करेंगे कि:

- (क) क्या रेलचे भ्रःखट एजेंसियों द्वारा रेलव पार्सल पर 'भ्रन्डर चार्जेज वसूल करने की व्यवस्था है;
- (ख) जगदलपुर रेलवे स्टेशन आउट एजेंसी द्वारा गत एक वर्ष में 'ग्रन्डर चाजज' म कितनी रकम वसूल की गई ह; और
- (ग) अर्डर चार्जेंग वसूल करने से जनता को जो भनावण्यक बोझ उठाना पड़ता है, उसकी रोकथाम के लिये रेलवे मंत्रालय के द्वारा क्या कोई कदम उठाया गया है?

रेलवे मंत्रालय में उपमंत्री (श्री सें० वें० रामस्वामी): (क) जी, हां।

- (ख) लगभग २७,००० रुपये ।
- (ग) कोई ऐसा कदम उठाने का सवाल नहीं उठता क्योंकि श्रवप्रभार की रकम (undercharges) वह रकम है, जो बाजिब तौर पर श्राउट एजेंसी को मिलनी ही चाहिए।

Assistance to Madras Fisherman

1329. Shri V. V. Thevar: Will the Minister of Food and Agriculture be pleased to state:

- (a) the financial assistance given by the Union Government to the Government of Madras for construction of houses for fishermen during 1961-62, 1962-63 and 1963-64;
- (b) the financial assistance given to the Madras Government for construction of roads in the areas inhabited by fishermen during the same period; and
- (c) the amount actually spent by the Government of Madras under 1059 (Ai(LSD—3.

both these categories during that period?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (c). There is no Central Scheme, under the Third Five Year Plan, of financial assistance to States for the construction of houses for fishermen or of roads in the area inhabited by fishermen. The Government of India are, however, giving assistance, as a special case, under the Village Housing Scheme, for construction of houses for 220 fishermen of Kootapuli Village and 13 fishermen of Perumanal Village in the Tirunelveli district of the Madras State. Information regarding the amount actually spent so far by the Madras Government under this scheme is not available at present.

Passenger sheds on stations of Southern Railway

1330. Shri V. V. Thevar: Will the Minister of Railways be pleased to state the criteria under which the expansion or construction of passenger sheds for convenience of passengers at Railway Stations is undertaken on Southern Railway?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): The need for provision of cover over platforms is assessed on the basis of climatic conditions, number of passengers and the nature of traffic dealt with. Normally sufficient area is to be covered to enable half the maximum number of passengers booked or detrained, to be accommodated at the rate of 6 sq. ft. for each passenger.

Actual execution of work at individual station is, however, dependent on availability of funds and the priority allotted to the work in consultation with the Divisional and Zonal Users Consultative Committees.

Animal Husbandry, Dairying and Fisheries

1331. Shri V. V. Thevar: Will the Minister of Food and Agriculture be pleased to state:

- (a) the financial assistance given by the Union Government to the Government of Madras for development of Animal Husbandry, Dairying and Fisheries during 1961-62, 1962-63, and 1963-64 so far; and
- (b) the amount of money actually spent by the Government of Madras during these periods?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A statement showing the available information with regard to the amount of central assistance given to the Government of Madras for development of Animal Husbandry, Dairying and Fisheries during the years 1961-62 and 1962-63 and that allocated for 1963-64 together with the figures of expendi-1961-62 and anticipated for expenditure for 1962-63, is laid on the Table of the House. [Placed in Library, see No. LT-1630/63]. The central assistance is given with regard to approved patterns of assistance. The total expenditure includes both pattern and non-pattern schemes.

"Rajamatam Road Halt Station"

1332. Shri V. V. Thevar: Will the Minister of Railways be pleased to state:

- (a) the total amount for tickets sold during the last six months in Rajamatam Road halt station (on the Mayuram-Karaikkudi line; Southern Railway) while the Railway Administration was selling the tickets and the amount collected by the contractor to whom this work was given, during the corresponding period of the previous year; and
- (b) the amount of expenditure incurred separately under both these systems during those periods?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). The information is under collection and will be laid on the Table of the Sabha.

ताल में टेलीफोन कनेक्शन

१३३३ श्री राघेलाल व्यासः क्याः डाक श्रीर तार मंत्री यह बताने की कृपाः करेंगे कि:

- (क) क्या कस्वा ताल को ग्रालोट पी॰
 सी॰ ग्रो॰ से टेलीफोन कनेक्शन दिये जाने
 के सम्बन्ध में कोई सुझाव प्राप्त हुमा है;
- (ख) यदि हां, तो इस कार्य में विलम्बः क्यों हो रहा है ; ग्रौर
- (ग) ताल के नागरिकों को कब तक टेलीफोन कनेक्शन दिये जा सकेंगे?

डाक व तार मंत्री (श्री घ० कु० सेन): (क) जी, हां।

(ख) भ्रौर (ग). भ्रालोट और दो भ्रन्य सार्वजनिक टेलीफोन घर रतलाम के साथ तार युग्मों से जुड़े हुए हैं भौर परिपथ पर काम की भ्रधिकता है। भ्रालोट में पूर्णकालिक परिपथ तभी कायम होगा जब कि नागदा टेलीफोन केन्द्र खुल जायमा भ्रौर मोहीदपुर रोड तथा मोहीदपुर सिटी के दोनों सार्वजनिक टेलीफोनघर नागदा को स्थानान्तरित हो जायेंगे। भ्रभैल, प्रश्चर तक नागदा टेलीफोन केन्द्र के खुल जाने की सम्भावना है और उपभोक्ताओं द्वारा किराये भ्रौर गारंटी की गर्ते स्वीकार किये जाने पर भ्रालोट सार्वजनिक टेलीफोन घर से एहक्सटेंगन दिये जायेंगे।

टेलीफोन एक्सचेंज, नागदा

१३३४. श्री राधेलाल व्यास: क्याः डाक ग्रीर तार मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या यह सच है कि नागदा (जिला उज्जैन, मध्य प्रदेश) में टेलीफोन एक्सचेंज खोलना स्वीकार किया गया है श्रीर नागदा के कुछ नागरिकों ने टेलीफोन कनेक्शक देने के लिये कुछ रुपया जमा कराया है;